NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/42/2016

NAME OF THE PETITIONER(S)

: G. Sethuraman

NAME OF THE RESPONDENT(S)

: Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Gr. POONKINRAN

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ORDER

Counsel representing both the parties are present. Counsel for respondent stated that he has filed the objections to the report of the Chartered Accountant and furnished a copy of the same to the other side. Both the counsel sought time for submitting arguments. Time extended at their request. Put up on 22.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)